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ITEM NO.14

REGISTRAR COURT.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).5274/2012

ANIL KUMAR JAISWAL & ORS.

Petitioner(s)

VERSUS

NAGAR PALIKA PARISHAD & ANR.

Respondent(s)

Date: 21/09/2012 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Sameer Abhyankar, Adv.
Mr. T. Mahipal, Adv.

For Respondent(s)

Mr. Anil K. Sharma, Adv.
Mr. Praveen Chaturvedi, Adv.

UPON hearing counsel the Court made the following
O R D E R

The learned counsel for the respondents wants two weeks' time to file counter affidavit. Registry has to accept it till 8.10.2012.

List thereafter before the Hon'ble Court, as per rules, without waiting for counter affidavit and any formal order to that effect from this court.

			(S.G. SHAH)	
			REGISTRAR	

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